



ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ  
**Karnataka State Pollution Control Board**

"ಪರಿಸರಭವನ", 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ.49, ಚರ್ಚ್‌ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು - 560 001, ಕರ್ನಾಟಕ, ಭಾರತ  
"Parisara Bhavana", 1st to 5th Floor, # 49, Church Street, Bengaluru - 560 001, Karnataka, INDIA

// BY REGD. POST WITH ACK. DUE //

No: PCB/WMC/3154/2019-20 2124

Date:

02 JUL 2019

**Proceedings of the Meeting held on 24.06.2019 with respect to Lake Papanash, Bidar.**

PRESIDING OFFICER Dr. K. Sudhakar, Chairman, KSPCB

OFFICERS OF KSPCB :

1. Sri Manojkumar, IFS, Member Secretary.
2. Dr A. Ramesh, SEO, WMC
3. Sri M. Sridhar, EO, WMC
4. Sri S. Venkatesh Shekhar, RSEO, Kalburgi
5. Sri C.N. Manjappa, RO, Bidar

REPRESENTATIVE OF THE : Sri Moies Hussain, AEE,  
CMC, BIDAR CMC -Bidar

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Sri Ambresh Kencha, Activist, Bidar Revolution has filed an allegation letter to the Hon'ble NGT, Principal Bench, New Delhi stating that there is pollution of Papanash Lake in Bidar by discharge of sewage and the lake is being polluted and on that ground it is sought to be emptied to set up a statue of Lord Shiva. Hon'ble NGT, Principal Bench, New Delhi has treated the allegation letter as O.A. No.371/2019 and passed an order on 30.5.2019 as below.

*"Let the Bidar Municipal Corporation, the District Magistrate, Bidar and the Karnataka State Pollution Control Board (KSPCB) jointly look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within one month by e-mail at [ngt.filing@gmail.com](mailto:ngt.filing@gmail.com). The nodal agency will be the KSPCB for coordination and compliance."*

A meeting was convened on 24.6.2019 at Board Office, KSPCB presided by the Chairman KSPCB. The Deputy Commissioner, Bidar District and the Commissioner, City Municipal Council, Bidar were called to attend the meeting in person vide letter dated 12.6.2019. Sri Moies Hussain, Assistant Executive Engineer, City Municipal Council- Bidar attended the meeting. He produced letter from Commissioner, CMC, Bidar to the Member Secretary, KSPCB wherein he has requested to permit Sri Moies Hussain, Assistant Executive Engineer, City Municipal Council- Bidar to attend the meeting on behalf of Commissioner, CMC. The Deputy Commissioner, Bidar District has not attended the meeting

The Presiding Officer expressed displeasure for non-presence of decision makers namely the Deputy Commissioner, Bidar District and the Commissioner, City Municipal Council, Bidar and sought response from Sri Moies Hussain, Assistant Executive Engineer, City Municipal Council- Bidar on the following issues:-

- Encroachment of the lake, if any, action taken/proposed to clear the same.
- To submit stand of CMC, Bidar on the installation of statue inside the lake.
- Time bound commitment for treatment of sewage generated from the Papanash temple area & Kalyana mantap which is joining the lake.
- Time bound commitment for diversion of sewage from Shivanagar area which is presently joining the lake.

Sri Moies Hussain, Assistant Executive Engineer, City Municipal Council- Bidar produced letter of CMC, Bidar dated 21.06.2019 where in it was informed that the CMC has proposed underground drainage system and STP and is likely to be completed by April 2020.

The Regional Officer, KSPCB, Bidar presented the facts before the Presiding Officer about the Lake Papanash, Bidar as below;

1. Sewage from Shivanagar area is joining the lake.
2. There is one Kalyana mantap located adjacent to the temple and pilgrims visit to the temple in large numbers and the sewage from this activity is also joining the lake.
3. The KSPCB is monitoring the lake water quality and the results indicate that the water quality is meeting Class C & D as per CPCB classification on designated best use.
4. Work related to installation of Lord Shiva Statue inside the lake is not started.

The presiding officer felt that due to non-presence of the Deputy Commissioner, Bidar and the Commissioner, CMC, Bidar and without the clarification on the above points, decision cannot be taken in the meeting and hence he called for one more meeting on **08.07.2019 at 11.00 AM** at Meeting Hall, 3<sup>rd</sup> Floor, Parisra Bhavana, Karnataka State Pollution Control Board, No.49, Church Street, Bengaluru 560 001. For the said meeting, the Deputy Commissioner, Bidar and the Commissioner, CMC, Bidar shall attend in person along with detailed action plan on all the concerned issues.

An interim reply shall be submitted by the Board based on the above to Hon'ble NGT, Principal Bench, New Delhi

Sd/-  
**(Dr. K. Sudhakar)**  
**Chairman, KSPCB**

**To,**

1. The Deputy Commissioner,  
Bidar District,  
Bidar
2. The Commissioner,  
City Municipal Corporation,  
Bidar

**Copy to:**

1. RSEO-Kalburgi, for information.
2. The Regional Officer, Bidar for information.
3. Law Officer for information and to submit the reply to the Hon'ble NGT.
4. Spare.

  
**SENIOR ENVIRONMENTAL OFFICER**

